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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 87/(MAH)/2012  
M.A No. 125/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 07.11.2017

NAME OF THE PARTIES: Rakesh Kabra & Anr.  
V/s  
NRK Overseas (India) Pvt. Ltd. & Ors.

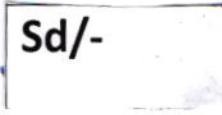
SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
30	Prayank Counsel a/w Adv Tresa Danlat for i/b TRD Associate	Counsel & Affidavit	

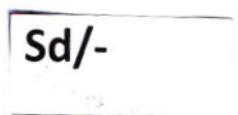
ORDER

MA 125/2017 IN TCP No. 87/397-398/NCLT/MB/MAH/2012

Owing to paucity of time, list this matter on **05.12.2017**.

 Sd/-

V. NALLASENAPATHY  
Member (Technical)

 Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)